

1	2	3	4
19.	MHA for Intelligent Traffic Management System	Plan/MHA	200.00
20.	MTNL for Incremental Telecom Infrastructure	Plan/MoYAS	182.00
21.	OC for Timing Scoring Result (TSR System) and Sports Equipment	Plan/MoYAS	87.25

¹Delhi University

²Jamia Milia Islamia

³Delhi Public School, R.K. Puram

Note: The details of loan component out of Rs. 11,494 crore is as follows

a.	OC for Conduct of the Games	Rs. 1620 crore
b.	OC for Overlays	Rs. 687 crore
c.	Prasar Bharati for Host Broadcasting	Rs. 187 crore

TOTAL LOAN AMOUNT	Rs. 2494 crore
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Companies involved in CWG

¶3343. SHRIMATI BIMLA KASHYAP SOOD : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of projects and companies involved in matters concerning Commonwealth Games in whose activities, irregularities and scam worth tens of thousands of crores of rupees have been found, along with concrete action taken by Government against them;

(b) whether the organizing committee had transferred crores of rupees to a foreign company, in the year 2009, which had nothing to do with Commonwealth Games, the details thereof and the amount given; and

(c) whether it is a fact that Government is misusing country's millions of rupees in the name of Commonwealth Games?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) The Organizing Committee has informed that, there is no project or company involved in irregularities and scam worth tens of thousands of crores of rupees, in the Organizing Committee, Commonwealth Games and that the Organizing Committee did not transfer any amount, to any foreign company, which had nothing to do with Commonwealth Games, 2010.

(c) No, Sir.

†Original notice of the question was received in Hindi.